

Indian Invention in Diesel Locomotives

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Shri Chintamoni Panigrahi:

Shri Ram Krishan Gupta:

Sardar Iqbal Singh:

Shri A. M. Tariq:

Shri Assar:

Shrimati Ila Palchoudhuri:

Shri Ajit Singh Sarhadi:

Shri Raghunath Singh:

-394.

Shri P. K. Deo:

Shri Supakar:

Shri Bibhuti Mishra:

Shri Ajit Singh Sarhadi:

Shri A. K. Gopalan:

Shri Kunhan:

Shri Narayanankutty Menon:

Pandit D. N. Tiwari:

Shri Muhammed Elias:

Shri Nath Pal:

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the Union Government have granted a licence to a West German Firm of diesel locomotive manufacturers for world exploitation of a major Indian invention made by Shri M. M. Suri, Deputy Director (Diesels) of the Indian Railway Research, Design and Standard Organisation at Simla; and

(b) if so, the main terms of the licence?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) and (b). Yes; the terms for the grant of a licence for the manufacture, use and sale of the Suri Transmission for a specified period have been settled by negotiation; but as the agreement has not yet been executed, the details thereof cannot be disclosed at this stage.

Shri Chintamoni Panigrahi: With regard to part (b) of the question, the main terms of the licence have not been disclosed. Or is it secret?

Shri Shah Nawaz Khan: The formal agreement has yet to be signed. Therefore, at this stage we would not like to give out the details.

Shri Supakar: May I know why it is not possible to manufacture such locomotives inside India, in a place like Chittaranjan?

Shri Shah Nawaz Khan: This is a new invention, and it is a question of developing and exploiting that new invention. We thought that a firm which has very wide experience and which has a much bigger establishment would be better suited to undertake this.

Pandit D. N. Tiwari: May I know whether any other firm was approached to exploit this and whether any other firm tendered less or only this firm was approached; also, what will be the financial implications of this project?

Mr. Speaker: He wants to know whether any other firms or undertakings have been approached before this agreement is sought to be entered into with this firm.

The Minister of Railways (Shri Jagjivan Ram): As a matter of fact, the news of the invention of the Suri Transmission has attracted the attention of the world and all firms interested in the manufacture of diesel locomotives and hydraulic transmission have indicated their interest in it, and as a matter of fact enquiries have been received from many countries. I may explain that when such new inventions are made it has to be patented so that nobody can exploit it without our permission. That has been done, and provisional protection has been granted by several countries in the name of the President of India, and it cannot be exploited by any country without our permission. But this particular firm MAK has been regarded as one of the specialists in this agreement is sought to be entered diesel locomotives with equipment to manufacture this transmission and, therefore, it was felt in consultation with our National Research and Development Corporation that it will be better to entrust this development work to this firm.

श्री विभूति मिश्र : मैं यह जानना चाहता हूँ कि एम० एम० सूरी साहब ने जो आविष्कार किया है, उस में और पहले जो डीजल इंजिन चलता था, उस में क्या फर्क है। क्या इस में तेल कम खर्च होगा, या रफ्तार में तेजी होगी, अथवा वजन में कमी होगी? इस आविष्कार में क्या खूबी है?

श्री जगजीवन राम : जी इनमें से सिर्फ दो बातें होंगी। रफ्तार में तेजी नहीं होगी।

Shri Raghunath Singh: May I know how the Railway Board is going to appreciate the invention of Shri Suri; also, for how many years is the permission which has been awarded to the West German firm and the rate of royalty which will be paid to the Railway Board and to Shri Suri?

Shri Jagjivan Ram: As the Deputy Minister has said, the agreement is under finalisation, and as soon as it has been finalised all the details will be given.

Shri Raghunath Singh: I wanted to know how they are going to appreciate the invention of Shri Suri, whether he will be awarded something.

Shri Jagjivan Ram: Of course, that will be a matter to consider after it has been proved successful.

Shri Ajit Singh Sarhadi: May I know whether any Indian firm is in collaboration with this German firm, or whether any effort has been made to bring in the collaboration of an Indian firm also?

Shri Jagjivan Ram: Well, they have been given this. The agreement will be for the development of this invention. The invention as at present is just on the planning stage; the design is on the papers, and they will develop it.

Mr. Speaker: He wants to know whether there is any collaboration with any Indian firm by the German firm.

Shri Jagjivan Ram: Not for this purpose, Sir.

Shri Sadhan Gupta: Since presumably the research which led to this invention was made with equipment available here, why is it that the invention cannot be developed and exploited in this country?

Shri Jagjivan Ram: Because all the know-how and the machinery that is required is not available in the country.

Shri Tyagi: May I take it that it is only for the purpose of the development of the invention alone that this transaction has taken place between the Ministry and the German firm and that they will not establish any mass-scale manufacture in Germany and the manufacture will actually be established here in India after the development has been completed?

Shri Jagjivan Ram: It is not only for development; because no firm will be interested to invest millions of rupees only to develop it for us. The agreement will be for their manufacture—as I have said, development and exploitation for a certain period on certain terms. But I may assure the House that there is nothing to prevent us, in spite of this agreement, if we so desire, from manufacturing and selling it within our country and even exporting it.

Shri Supakar: May I know whether Government desire to manufacture this locomotive within a reasonable period, either in the Fourth Five-Year Plan or as soon as possible, so that we may make use of this invention?

Shri Jagjivan Ram: As I have just answered, there will be nothing to prevent us in that agreement.....

Mr. Speaker: He wants to know whether the German firm will manufacture it within the Third Five-Year Plan period.

Shri Jagjivan Ram: Yes, they will develop this transmission.

Shri Supakar: My question is relating to their attempts inside India. I want to know whether they are making any attempt to manufacture this locomotive inside India as soon as possible.

Shri Jagjivan Ram: The proposals for the manufacture of diesel locomotives are under consideration separately. That has nothing to do with Suri Transmission.

Shri D. C. Sharma: May I know if this is the first invention of its kind made by an Indian with regard to Railways, or there have been other inventions by Indians with regard to Railways?

Shri Jagjivan Ram: We have our Research and Development wing in the Railways. They have been developing various things connected with railways. But no invention has attracted so much attention in the world as the Suri Transmission has done.

Shri Jaganatha Rao: May I know whether Mr. Suri has been rewarded for this invention?

Shri Jagjivan Ram: It has been answered.

Mr. Speaker: Another hon. Member put the same question and the hon. Minister replied that it is too early to consider and decide. Let us await the results.

Mr. Speaker: Next question.

Shri S. C. Samanta: May I put the question as the others are absent?

Mr. Speaker: Yes.

Port on Western Bank of Hooghly

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 Shri Rameshwar Tantia:
 Shri Ram Krishan Gupta:
 Sardar Iqbal Singh:
 Shri C. K. Bhattacharya:
 Shri N. M. Deb:
 Shri Subodh Hansda:

Will the Minister of Transport and Communications be pleased to refer to

the reply given to Unstarred Question No. 1494 on the 28th March, 1960 and state the nature of progress since made in setting up a deep draft port on the western bank of the Hooghly?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): The investigations into the technical aspects of the proposal are continuing. The U.N. expert to advise on hydraulics and coastal engineering joined in April, 1960. The Haldia scheme has meanwhile been included in the Third Five-year Plan for major ports. A detail project report is under preparation. The Planning Commission have also been requested to include the construction of a Rail Link to Haldia in the Third Five-year Plan.

Shri S. C. Samanta: It appeared in the papers that these U.N. experts have completed their work and they are submitting their report. Is it true?

Shri Raj Bahadur: No, Sir. I do not think they have completed their work. They have claimed 12 months' time. Their work is continuing. That is what I have said in the reply.

Shri S. C. Samanta: It appeared in the papers that Rs. 7 crores has been allotted for this scheme. The hon. Minister said that a railway connection will be laid down. May I know whether this sum will be sufficient and if not, how much will be necessary?

Shri Raj Bahadur: The estimated cost of the whole project is Rs. 25 crores if we have wet dock system and Rs. 12.3 crores if they are open jetties. It is true that tentatively there is a provision of Rs. 7 crores made for this in the Third Plan.

Shri Sadhan Gupta: May I know whether any decision has been taken as to whether the port will be a jetty port or it will have the wet dock system?